



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ३, अंक २५(३)]

गुरुवार, मार्च २३, २०१७/चैत्र २, शके १९३९

[पृष्ठे ९, किंमत : रुपये २७.००

असाधारण क्रमांक ४८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In Pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2017 (Mah. Act No. XXIII of 2017), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

PRAKASH H. MALI,
Principal Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXIII OF 2017.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 23rd March 2017).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2017.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2017; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixty-eighth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Short title. Act, 2017.

(१)

Withdrawal of
Rs.
1,11,04,96,25,000
out of the
Consolidated
Fund of the
State for the
Financial Year
2016-2017.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of eleven thousand one hundred four crores, ninety six lakhs, twenty five thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2017, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2017.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly Rs.	Sums not exceeding — Charged on the Consolidated Fund (4)	Total Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services 2059, Public Works. 2070, Other Administrative Services 2075, Miscellaneous General Services	2,000	...	2,000
Total-General Administration Department			2,000	...	2,000
Home Department					
B-3	Transport Administration	2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	10,02,88,19,000	...	10,02,88,19,000
Total-Home Department.			10,02,88,19,000	...	10,02,88,19,000
Revenue and Forest Department					
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration. 2070, Other Administrative Services 2217, Urban Development.	...	2,62,49,000	2,62,49,000
C-5	Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2250, Other Social Services. 2406, Forestry and Wild Life	14,24,38,000	...	14,24,38,000
C-7	Forest	2415, Agricultural Research and Education 2551, Hill Areas	9,000	...	9,000
Total-Revenue and Forest Department.			14,24,47,000	2,62,49,000	16,86,96,000

(1)	(2)	(3)	(4)	Rs.	Rs.
D-4	Animal Husbandry.	2403, Animal Husbandry.	...	2,000	2,000
		Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department	...	2,000	2,000
Finance Department					
G-3	Interest Payment and Debt Servicing	2048, Appropriation for Reduction or Avoidance of Debt 2049, Interest Payments	...	1,49,97,29,000	1,49,97,29,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	...	1,000	1,000
G-7	Social Security and Welfare	2235, Social Security and Welfare	...	3,33,62,000	3,33,62,000
		Total-Finance Department.	...	3,33,63,000	1,49,97,29,000
Public Works Department					
H-3	Housing	2216, Housing	...	86,50,26,000	86,50,26,000
H-5	Roads and Bridges	3054, Roads and Bridges 2059, Public Works.	...	1,25,00,00,000	1,25,00,00,000
H-6	Public Works and Administrative and Functional Buildings.	2202, General Education. 2203, Technical Education. 2205, Art and Culture. 2210, Medical and Public Health 2217, Urban Development. 2230, Labour and Employment 2403, Animal Husbandry. 2405, Fisheries	...	2,000	2,000
		Total-Public Works Department.	...	2,11,50,28,000	2,11,50,28,000

Water Resources Department			
L-1	Interest Payments	2049, Interest Payments	17,96,97,000
	
		Total-Water Resources Department.	17,96,97,000
Industries,Energy and Labour Department			
K-6	Energy	2801, Power	
		2810, New and Renewable Energy.	37,96,47,90,000
K-7	Industries	2851, Village and Small Industries.	...
		2852, Industries.	1,000
		2853, Non-Ferrous Mining and Metallurgical Industries	1,000
		Total-Industries,Energy and Labour Department	37,96,47,91,000
Rural Development and Water Conservation Department			
L-1	Interest Payments	2049, Interest Payments	1,000
L-2	District Administration.	2053, District Administration.	1,000
L-3	Rural Development Programmes.	2235, Social Security and Welfare	
		2402, Soil and Water Conservation	
		2415, Agricultural Research and Education	
		2501, Special Programmes for Rural Development.	1,000
		2505, Rural Employment.	
		2515, Other Rural Development Programmes.	
		2702, Minor Irrigation	
		2810, New and Renewable Energy.	
		3054, Roads and Bridges	
		Total-Rural Development and Water Conservation Department	3,000
Social Justice and Special Assistance Department			
N-2	Secretariat and Other Social Services	2053, District Administration.	
		2216, Housing	5,09,74,49,000
		2251, Secretariat-Social Services	5,09,74,49,000
		Total-Social Justice and Special Assistance Department	5,09,74,49,000

(1)	(2)	(3)	(4)	Rs.	Rs.
V-2	Co-operation.	Co-operation, Marketing and Textiles Department 2070, Other Administrative Services 2230, Labour and Employment 2235, Social Security and Welfare 2425, Co-operation 2435, Other Agricultural Programmes 2851, Village and Small Industries. 2852, Industries. 3451, Secretariat-Economic Services Total-Co-operation, Marketing and Textiles Department	2,000	...	2,000
X-1	Social Security and Nutrition	Women and Child Development Department 2235, Social Security and Welfare 2236, Nutrition. Total-Women and Child Development Department.	13,000	...	13,000
Y-2	Water Supply and Sanitation	Water Supply and Sanitation Department 2215, Water Supply and Sanitation Total-Water Supply and Sanitation Department.	2,000	...	2,000
ZC-1	Parliament/State/Union Territory Legislatures	Maharashtra Legislature Secretariat 2011, Parliament/State/Union Territory Legislatures Total-Maharashtra Legislature Secretariat	1,000	...	1,000
ZE-1	Minorities Development.	Minorities Development Department 2052, Secretariat-General Services 2053, District Administration. 2075, Miscellaneous General Services 2205, Art and Culture. 2235, Social Security and Welfare Total-Minorities Development Department.	1,000	...	1,000
A-Expenditure on Revenue Account			55,38,19,23,000	1,70,56,75,000	57,08,75,98,000

B-EXPENDITURE ON CAPITAL ACCOUNT

Revenue and Forest Department

{ 4406, Capital Outlay on Forestry and Wild Life.

4415, Capital Outlay on Agricultural

Research and Education .

{ 4701, Capital Outlay on Major and Medium

Irrigation.

{ 5475, Capital Outlay on other General

Economic Services

{ 6401, Loans for Crop Husbandry

Total-Revenue and Forest Department.

...

2,94,54,11,000

2,94,54,11,000

...

2,94,54,11,000

2,94,54,11,000

**Agriculture,Animal Husbandry,Dairy
Development and Fisheries Department**

{ 4405, Capital Outlay on Fisheries.

{ 6405, Loans for Fisheries.

Total-Agriculture,Animal Husbandry,Dairy
Development and Fisheries Department

...

4,00,02,000

4,00,02,000

...

4,00,02,000

4,00,02,000

Public Works Department

{ 4059, Capital Outlay on Public Works.

4202, Capital Outlay on Education Sports

Art and Culture.

{ 4210, Capital Outlay on Medical and Public

Health.

{ 4217, Capital Outlay on Urban Development

4225, Capital Outlay on Welfare of Scheduled

Castes, Scheduled Tribes ,Other

Backward Classes and Minorities

{ 4235, Capital Outlay on Social Security

and Welfare

{ 4250, Capital Outlay on Other Social Services

4405, Capital Outlay on Fisheries.

{ 4202, Capital Outlay on Education Sports

Art and Culture.

{ 4210, Capital Outlay on Medical and Public

Health.

{ 4250, Capital Outlay on Other Social Services

Total-Public Works Department.

...

15,24,09,000

15,24,09,000

...

1,000

1,000

...

15,24,10,000

15,24,10,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Industries, Energy and Labour Department				
K-11	Capital Expenditure on Energy.	{ 4801, Capital Outlay on Power Projects 6801, Loans for Power Projects.		49,59,75,00,000	49,59,75,00,000
		Total-Industries, Energy and Labour Department		49,59,75,00,000	49,59,75,00,000
	Rural Development and Water Conservation Department				
L-7	Capital Expenditure on Rural Development	{ 4402, Capital Outlay on Soil and Water Conservation 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges. 6216, Loans for Housing.	1,000	...	1,000
		Total-Rural Development and Water Conservation Department	1,000	...	1,000
	Co-operation, Marketing and Textiles Department				
V-3	Capital Expenditure on Rural Development	{ 4425, Capital Outlay on Co-operation 4435, Capital Outlay on Other Agricultural Programmes 4851, Capital Outlay on Village and Small Industries.	6,37,00,000	...	6,37,00,000
V-5	Capital Expenditure on Economic Services	{ 6425, Loans for Co-operation. 6851, Loans for Village and Small Industries. 6860, Loans for Consumer Industries.	1,16,30,00,000	...	1,16,30,00,000
		Total-Co-operation, Marketing and Textiles Department	1,22,67,00,000	...	1,22,67,00,000

Women and Child Development Department

X-3 Capital Expenditure on Social Services	{ 4235, Capital Outlay on Social Security and Welfare 4236, Capital outlay on Nutrition }	3,000	...	3,000
		3,000	...	3,000
Total-Women and Child Development Department.				
B-Expenditure on Capital Account				
		53,96,20,27,000	...	53,96,20,27,000
Grand Total		1,09,34,39,50,000	1,70,56,75,000	1,11,04,96,25,000